

DIVISION BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.29/2024 IN CP (IB) No.35/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BASANT KUMAR PATEL AND ORS. V/S M/S GOLFGREEN RESIDENCY PRIVATE LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Priyadarshi Chaitanyashil, with : *For the Financial Creditor*
Sh. Tejaswi Bhanu, Advs.

Sh. Siddharth Singhal, Adv. : *For the Corporate Debtor
& Applicant in IA No.29/2024*

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** The Ld. Counsels representing both the parties at the outset state that the settlement talks have already finalized, and they wish to file a joint application supported by affidavit with respect to settlement having already been reached within a period of one week.
- 2.** Let the needful be done within the aforesaid stipulated period of one week and the matter be adjourned for further hearing on 2nd August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

24th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*